

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7389
ANSWERED ON:22.05.2012
VOLUNTARY RETIREMENT BY IPS OFFICERS
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of Indian Police Service (IPS) officers took voluntary retirement;
- (b) if so, the details thereof and the reasons therefor alongwith the total number of such cases reported during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Yes, Madam. Government is aware of some cases. However, the information is not Centrally maintained.

(c): IPS officers are permitted under the All India Service (Death-Cum-Retirement Benefits) Rules, 1958 to take voluntary retirement from service provided they fulfill the conditions prescribed therein. The Government, as a measure of career progression and improvement of service conditions of All India Service (AIS) officers, have issued guidelines for their deputation to United Nations (UN) organizations, NGOs, registered societies/trusts, non-profit organizations, etc.